## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.117/ BB/2017	T.P. No.	Purpose	filing 241/242	Name of the Parties M/s. / Mr.	
	-	For filing objections		Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
\.	HITESH KUMAR	RЧ	thitesh

2. R. Rautadia Presal Resp. No. 1, 3, 5,667

## ORDER

Counsel for Petitioner is present. Counsel for other Respondents are also present. Mr. Javed S, Advocate filed Vakalat for R-8. None appeared for R-2. Fresh notice to R-2. Registry to prepare notice. Counsel for Petitioner to collect notice and serve on R-2 and file proof of service. IA 193/17 is taken up today. Counsel for Respondent in the IA requested for time for filing objections. List it on 04.01.2018.

Member (T)

Member (J)